

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 199/252/PB/2018**

**In the matter of:**

Akshaj Properties Pvt. Ltd.  
Vs.  
Registrar of Companies

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 25.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant  
For the Respondent  
Stg. Counsel for ITD

: Ms. Reema Jain, PCS  
: Mr. Gopal Singh, DROC  
: Ms. Easha Kadian for Ms. Lakshmi  
Gurung, Stng. Counsel

**ORDER**

Pleadings are complete. For final hearing on 03.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**